## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 78(ND)/2016
Petitioners
Respondents

SECTION:

IN THE MATTER OF:

Bahi Paper Mills Ltd. & Ors.

M/s. Manila Resorts Pvt. Ltd. & Ors.

**UNDER SECTION 397/398** 

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s)

:

:

For the Respondent(s)

Mr. Anand Chibber, Senior Advocate

Mr. Ashish Aggarwal, Mr. Gaurav Mankotia & Mr.

**Gurcharan Singh, Advocates** 

Mr. Robin R. David & Mr. Febin M Varghese, Advocates For

Respondent No. 3

Mr. Apar Gupta, Ms. Garima Jain & Ms. Disha Gupta,

Advocates

Mr. Ramesh Singh & Mr. Deepak Goyal, Advocates

Mr. S. Jahani & Ms. Sruti Bisht, Advocates for Respondent

No. 2 & 9

## <u>ORDER</u>

For order, see C.P. No. 129(ND)/2016

19.09.2017 VINEET